

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

- 1. Shri Bhanu Bhushan, Member**
- 2. Shri R. Krishnamoorthy, Member**

**Petition No.33/2008**

**In the matter of**

Petition for permission to notionally inject the electricity generated by wind power projects into Northern Regional grid as unscheduled interchange.

**And in the matter of**

Gujarat Fluorochemicals Limited, Ranjit Nagar                      ....      **Petitioner**

Vs

1. Northern Regional Power Committee, New Delhi
2. Northern Regional Load Despatch Centre, New Delhi
3. Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur
4. Jaipur Vidyut Vitaran Nigam Ltd., Jaipur
5. Ajmer Vidyut Vitaran Nigam Ltd., Ajmer
6. Jodhpur Vidyut Vitaran Nigam Ltd., Jodhpur                      ....      **Respondents**

**ORDER**

Admit.

2. The petitioner is directed to serve copy of the petition on the respondents latest by 25.3.2008 and shall file an affidavit of service of the petition. The respondents may file their reply by 8.4.2008 with a copy to the petitioner who may file its rejoinder, if any, by 18.4.2008.

3. List on 24.4.2008 for further directions.

4. The petitioner shall in the meantime deposit the balance filing fee of Rs. 80,000/-.

Sd/-  
**(R. KRISHNAMOORTHY)**  
**MEMBER**

Sd/-  
**(BHANU BHUSHAN)**  
**MEMBER**

**New Delhi dated the 19<sup>th</sup> March 2008**